NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP NO.252/Chd/CHD/2017

In the matter of:

DR ITM Ltd ...PetitionerApplicant

Present: Mr.P.D.Sharma and Mr.G.S.Sarin, Practising

Company Secretaries for petitioner.

Mr. Vineet Khatri, Company Prosecutor for Registrar of Companies.

Company Prosecutor seeks time to file report of the Registrar of companies. List the matter for arguments on 02.02.2018. Report/reply of the ROC be filed at least 2 days before the date fixed with copy advance to the authorised representative of the petitioner company.

Sd/-(Justice R.P. Nagrath) Member(Judicial)

January 12, 2018